NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1267/(MAH)/2017 M.A. No. 558/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES:

Punjab National Bank V/s. Linkson International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
0 \	CS Manish Balde	vn R.P.	quanish

ORDER MA 558/2017 IN CP No.1267/ I&BP/NCLT/MB/MAH/2017

On having the Resolution Professional represented that the Directors are already providing information as sought by the RP, at his request, this MA 558 of 2017 is dismissed as infructuous.

V. NALLASENAPATHY Member (Technical) Sd/-

Member (Judicial)